

**Commemorative Stamp in Memory of
Nanaji Kalidas Mehta**

1829. SHRI CHIMANBHAI
MEHTA;
SHRI SAGAR RAYKA:

Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Unstarred Question 280 given in the Rajya Sabha on the 25th February, 1987 and state;

(a) whether Government have since placed before the Philatelic Advisory Committee for reconsideration of its decision regarding a commemorative stamp in the memory of Nanaji Kalidas of Saurashtra on the occasion of his 100th birth anniversary; and

(b) what are the norms for issuance of commemorative stamps for various famous individuals and leaders?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) The meeting of the Philatelic Advisory Committee has not been held since. The proposal will however be placed before the Committee at the next meeting for re-consideration.

(b) A copy of the guidelines for the issue of commemorative special postage stamps is placed in the enclosed statement.

Statement

Guidelines for the issue of Commemorative/special postage stamp

- Proposals may be taken up well in advance, say about a year before the proposed date of issue, to enable proper examination, designing, approval, announcement, printing and supply of stamps as part of planned programme;

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2. A stamp commemorating a living personality may not ordinarily be issued.

3. Not more than one stamp on a personality may be issued save in exceptional cases. In such cases, the proposals may be considered by the Government on the recommendation of the Philatelic Advisory Committee.

4. The personalities on whom commemorative stamps are issued may be of regional, national or international importance and the occasion should be ordinarily birth centenary or 10th/25th/50th/100th death anniversary. Commemorative stamps may be issued on the first death anniversary of the personality, only in very exceptional cases.

5. No stamp may ordinarily be issued commemorating an institution unless the occasion is its centenary.

6. Events of very important national or international character may only be considered for issue of stamps, occasions of lesser importance may be commemorated by providing special cancellation.

7. Commemorative/special stamps issued in a year may be about 40 and of these stamps on eminent personalities may be about 10.

**Aid to B.W. Institute of Mental Health,
Ahmedabad**

1830. SHRI CHIMANBHAI
MEHTA;
SHRI SAGAR RAYKA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

whether it is a fact that the five Government